


CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,  
WEST BLOCK NO.2, R.K.PURAM,  
NEW DELHI-110066  
( SM APPEAL BRANCH)

Dated:-05/03/2018

**NOTICE**


All the concerned are hereby informed that all matters listed before Single Member Bench on 05/03/2018 stand adjourned and the next date of hearing will be given in due course..

By order

  
Deputy Registrar  
(Judicial)

Copy to:-

1. SPS to Hon'ble President/Hon'ble Members.
2. Registrar/ Dy.Registrars/Assistant Registrars/Technical Officer.
3. Bar Association /CDR/SDRS.
4. Notice Board/website
5. Guard file.

  
Deputy /Assistant Registrar  
(SM)